BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Review Petn. No. 14 of 2013

26.05.2014

Heard Ms A Kharumnuid, the learned counsel for the petitioner who submits that, the matter may be posted on 29.05.14.

None appears for the respondents.

List it 29.05.14 as prayed for.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 321 of 2012

26.05.2014

None of the parties are present.

List this matter on **27.05.14** for hearing.

JUDGE

V Lyndem